<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION) APPEAL NO. 43 OF 2017 & IA No. 115 of 2017

Dated: 5th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

Indian Oil Corporation Ltd. Vs.			Appellant(s)
Petroleum & Natural Gas Regula	atory	Board & Ors.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Tushar Mehta, ASG with Ms. Nikita Choukse, Mrs. Rimali Batra & Mr. Ankit Jain	
Counsel for the Respondent(s)	:	Mr. Prashant Bezhourah Mr. Sumit Kishore for R.1	
		Mr. Ramji Sriniv Mr. R. Sudhinde Mr. Siladitya Cr Ms. Prerna Ami Mr. Anurag Trip	natterjee, tabh,

<u>ORDER</u>

We have heard learned counsel for the parties.

List the matter on <u>19.05.2017 at 2.30 p.m.</u>

(B.N. Talukdar) Technical Member (P&NG) pr/Vt (Justice Ranjana P. Desai) Chairperson